

15

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 277/90

NEW DELHI THIS THE 28TH DAY OF NOVEMBER, 1994.

MR. JUSTICE S.K.DHAON, VICE-CHAIRMAN(J)  
MR. B.K.SINGH, MEMBER(A)

Baldev Raj Prabhakar  
S/o Sh.Mohan lal  
R/o F-46, Naraina Vihar  
New Delhi-110028.

APPLICANT

NONE.

vs.

1. Union of India  
through its Secretary  
Ministry of Defence, New Delhi.
2. Engineer-in-Chief Branch(E1B)  
Army Headquarters  
New Delhi-110011.
3. Chief Administrative Officer(A-6)  
Ministry of Defence,  
New Delhi-110011.
4. Controller of Defence  
Western Command,  
Chandigarh
5. C.G.D.A., West Block-V  
R.K.Puram  
New Delhi-110066.
6. CDA(HQ), 'G' Block  
DHQ PO, New Delhi-11
7. AAO(Pay) WC,  
Delhi Cantt.
8. Garison Engineer(East)  
Delhi Cantt.

RESPONDENTS

NONE

ORDER(ORAL)

JUSTICE S.K.DHAON:

The list has been revised. No one appeared in support of this application. The OA is dismissed in default.

(B.K.SINGH)  
M(A)  
SNS

(S.K.DHAON)  
VC(J)